

**DIVISION BENCH**

**ITEM NO. 114**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 231/2022 IN CP (IB) No. 213/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>KUMAR CASTING PVT LTD V/S JAGDAMBA LOHA UDHYOG PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (RESOLUTION PLAN APPROVED)</b>

**COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:**

Sh. Mukesh Singh Bhadauria, PCMA.

: *For the Applicant in IA No.231/2022*

**ORDER**

**IA No. 231/2022**

1. As per the previous order dated 14<sup>th</sup> March, 2023. The Ld. Counsel representing the respondent has sought time for filing reply for which the last opportunity was granted. Today there is neither any representation on behalf of the respondent nor any reply has been filed so far, in view of this the right to file reply is struck off.
2. Let the matter to come up for further hearing on 18<sup>th</sup> July, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**19<sup>th</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*